

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A. Nos.1060-1062/2017 in Civil Appeal Nos.12164-12166/2016

THE STATE OF TAMIL NADU REP. BY SEC. & ORS. Appellant(s)

VERSUS

K. BALU & ANR. Respondent(s)

Date : 10-11-2017 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s)

Mr. P. Ramesh, AOR
Mr. B. Balaji, AOR
Mr. Kamendra Mishra, AOR
Mr. V. G. Pragasam, AOR

For Respondent(s)

Mr. D. S. Mahra, AOR
Mr. Kunal Verma, AOR
Mr. S. Thananjayan, AOR
Mr. V. K. Biju, AOR
Mr. A. Venayagam Balan, AOR
Mr. Rakesh K. Sharma, AORUPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter on 13th November, 2017, before the
appropriate Bench as per the roster.(Chetan Kumar)
Court Master(H.S. Parasher)
Assistant Registrar